

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 14272-JK (LD) of 2024

DATED:- 09- 08 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

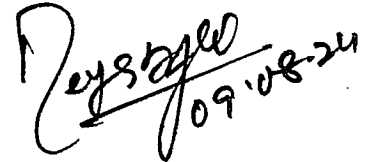
(Achal Sethi)

Secretary to Government

Dated: 09.08.2024

No:-LAW-OIC/8/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


09.08.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.14272-JK(LD) of 2024 dated 09.08.2024

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	904	2023	OA	Rabia Tabassum V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ
2	812	2023	OA	Gazala Khan Vs UT of J&K & Ors.	Sh.Manisha	Personnel Officer, DSEJ
3	802	2023	OA	Rabia Tabassum V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ
4.	800	2023	OA	Ramesh Kumar V/s UT of J&K & ors	Sh.Manisha	Personnel Officer, DSEJ
5	771	2023	OA	Shiv Kumar Vs UT of J&k & Ors.	Sh.Manisha	Personnel Officer, DSEJ
6	544	2021	OA	Mohd. Maqbool Vs Ut of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
7	1589	2024	Complaint	Raj Kumar Vs DGP Crime, UT of J&K & Ors.	Thannaji Bhat	Under Secretary to the Government School Education Department
8	992	2023	OA	Ravi kant & Ors Vs UT of J&K & Ors	Sh.Manisha	Personnel Officer, DSEJ
9	3086	2023	WP(c)	Sobia Sadaf Vs UT of J&K & Ors	Javaid Ahmad Kitchloo	Chief Education Officer, Kishtwar

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